

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 08/131/ND/17

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE COMPANY: M/s Mera Gao Micro Grid Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 131

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Krishna Kumar Singh, Advocate		
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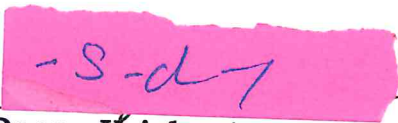
	For the Respondent (s)	: Mr. Manish Raj, Company Prosecutor, ROC		
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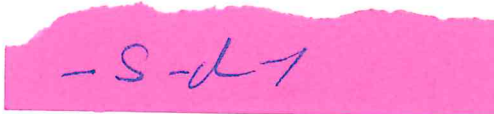
ORDER

Mr. Manish Raj, Company Prosecutor for RD submits that he shall be filing his response to the petition within one week.

Reply by the Income Tax Department as well as on behalf of the RD be filed.

To come up on 5th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)